Conduct of Elections Rules, 1961 PART IV – STATUTORY RULES AND ORDERS FORM – 21 – A

(For use in General election when seat is uncontested)

[See rule II (1)]

Declaration of the result of Election under Sub-section (3) of section-53 of the Representation of the People Act, 1951.

Election to the Legislative Council of Bihar by the members of the Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act 1951. read with sub rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

1.	Uday Narayan Rai	Vill & PORustampur, DistVaishali,	Rashtriya Janta Dal
2.	Chanadan Bagchi	M-3/27, Shree Krishanpuri, Patna-1	Indian National Congress
3.	Tarakant Jha	East Boring Canal Road, Patna-800001	Bharitya Janta Party
4.	Narendra Singh	Vill-Badi Bag, Tola-Pakri, PO-Bhour, Thana-Khaira, DistJamui	Janta Dal (United)
5,	Nagamani	Murlichak, P.OB.V. College, P.SGardanibag, Patna	Janta Dal (United)
6.	Nitish Kumar	Vill-Hakikatpur, P.O.&P.SBaktiyarpur, DistPatna	Janta Dal (United)
7.	Baleshwar Singh Bharti	Vill.+P.OKanhauli, Via-Khajauli, DistMadhubani	Bhartiya Janta Party
8.	Bhim Singh	A-35, Ganga Apartment, Block-III, L.T.C. Ghat, Mainpura, Patna-1	Rashtriya Janta Dal
9.	Ramashraya Prasad Singh	Vill-Newari, P.ONewari, P.SMakhdumpur, DistJahanabad	Janta Dal (United)
10.	Sushil Kumar Modi	8A, Rajendra Nagar, Patna-800016	Bhartiya Janta Party
11.	Sanjay Singh	P.ORajendra Nagar, P.SKadamkuan, DistPatna-800003	Lok Janshakti Party

have been duly Elected to fill the seats in that House of eleven (11) members retiring on 6th May, 2006 on the expiration of their term of office.

Place	
Date	